

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C. P. No. 815/2014

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017**

**NAME OF THE COMPANY:** Ms. Ameeta Mehra V/s. Ministry of Corporate  
Affairs and Ors.

**SECTION OF THE COMPANIES ACT:** 633(2)

| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

For the Petitioner (s): Mr. Jeevesh Nagrath and Mr. Chitvan Singhal,  
Advocates

For the Respondent (s) : Mr. Manik Dogra, Advocate for R-2

**Order**

Various opportunities have already been granted to the parties to effect the compromise. In the event of the compromise being effected, the parties are at liberty to file an appropriate application.

Be listed for final arguments on 2<sup>nd</sup> February, 2018. ✓



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**